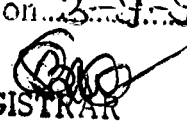


**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

C.A.T./MP. No. 453 /1993 (in O.A. 519 /93)
Lala Ram & Ors Versus U.O. 2 & Ors

Date of Order	Orders
<u>3/9/93</u>	This is an M.P. (in O.A. No. <u>519</u> /93) for permission to file joint application in the O.A. It is in order. <u>2/18</u> <u>50/39</u> <u>12/19</u>
<u>2-9-93</u> all set in the app. and 8 imp. no. let Com. (Bh.) 6587 mkt 15/9/93	None present. Register & Put up in Court for admission on <u>2-9-93</u> alongwith O.A. — 93  REGISTRAR C.A.T., JAIPUR <u>3/9/93</u> Mr. J-K-Kanshik - Counsel for Petitioner, heard. M.P. for joining together and for permission to file a single petition is allowed. M.P. stands disposed of accordingly.  (O. P. Sharma) Administrative Member  Gopal Krishna Member (Jud.)